

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/21/KOB/2020
SECTION	241-242 C/ACT
NAME OF PARTIES	P J MATHEWS & 7 OTHERS V/S JATAYUPARA TOURISM PVT LTD & 22 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, SABEELA CB, V AJAKUMAR, SIDHARTH A MENON, THEJAN RAJAN, SAJI VARGHESE, MARIAM MATHAI, VINOD V LUKA, ARUN CHANDI (GP), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS, MOHAN PULICKKAL & NARAYANAN P POTTY, KSR & CO.

25 JUNE 2024

O R D E R

REPORT FILED BY THE ADMINISTRATOR DATED 12.03.2024 in CP/21/KOB/2020
Matter renotified to **30.07.2024.**

IA(C/ACT)/68/KOB/2024 in CP/21/KOB/2020

Matter renotified to **30.07.2024.**

IA(C/ACT)/73/KOB/2024 in CP/21/KOB/2020

Matter renotified to **30.07.2024.**

CP/21/KOB/2020

Learned counsel, Mr. Bijoy P Pulipra appears virtually for the petitioners through virtual mode..Respondent No. 1 is represented physically by learned counsel, Mr. Sankar P Panicker. Learned Government Pleader, Mr. Arun Chandy (R12 & R13) appears through virtual mode. Respondents 11, 18, 19, 20 & 22 are represented virtually by learned counsel, Mr. Vinod V. Luka. Respondents 2, 6, 9, 10 are represented by learned

(2)

Counsel, Ms. Srinithi through virtual mode. Respondents 3 to 5 and 7 are represented virtually by learned counsel, Mr. Sidharth A Menon.

Learned Chartered Accountant appointed by this Tribunal, Mr. Shawn Jeff Christopher is present in person. Learned NCLT appointed Administrator, Mr. M R Bhatt appears through virtual mode.

Learned Counsel appearing on behalf to R3 to R5 & R7 submits that he has not received the copy of the rejoinder filed by the Administrator. However, he got a copy of the same from the Registry of NCLT. He further seeks time to file his response to the rejoinder filed by the Administrator. Time granted, let the same be filed at least 2 days before the next date of hearing.

Learned Counsel appearing on behalf of R2, R6, R9 & R10 submits that she has e-filed their additional objections today.

Matter renotified to **30.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**